

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 220

Dated 14.08.2020

For smooth running of Courts as well as offices, all the Judicial Officers of Hooghly Sadar, Chandernagore, Serampore and Arambagh Sub-Division **are requested to make local arrangement of staff members** (excepting the deputed staff members as mentioned in this office Order No. 219 Dated 13.08.2020) of their respective Courts and department on rotation basis **for the period from 17.08.2020 to 31.08.2020**, by maintaining COVID protocol. **They are also requested to direct staff concerned to attend their duties in proper time.** It is further made clear that the absence of the concerned staff on the date of duty without having any plausible explanation will be dealt with seriously.

All the Judicial officers are also requested to send a copy of the aforesaid local arrangement order to the English department via e-mail.

Sd/-

District Judge, Hooghly
14.08.2020